

**IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH: 'I-1' NEW DELHI**

**BEFORE MS SUCHITRA KAMBLE, JUDICIAL MEMBER
AND
DR. B. R. R. KUMAR, ACCOUNTANT MEMBER**

I.T.A. No. 1551/DEL/2016 (A.Y 2011-12)

(THROUGH VIDEO CONFERENCING)

Akzo Nobel India Limited Being the Amalgamated Company (Akzo Nobel Car Refinishes India Pvt. Ltd. amalgamated with Akzo Nobel India Ltd. Tax, w.e.f. April 01, 2011) Geetanjali Apartment, 1 st Floor, 8-B, Middletown Street, Kolkata – 700 001 AABCA0197Q (APPELLANT)	Vs	DCIT Circle-2(1) New Delhi (RESPONDENT)
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Appellant by	Sh.Yishu Goel, AR
Respondent by	Sh. Surendra Pal, CIT DR

Date of Hearing	17.08.2021
Date of Pronouncement	17.08.2021

ORDER

PER SUCHITRA KAMBLE, JM

This appeal is filed by the assessee against the assessment order dated 27.01.2016 passed by Dy. Commissioner of Income Tax Circle 2(1), New Delhi i.e. Assessing Officer for assessment year 2011-12.

2. Before us, the Ld. AR submitted that the assessee has moved an application dated 16.08.2021 to resolve the pending issue through Direct Tax

“Vivad se Vishwas Scheme” (VSV) Act, 2020, and has filed Declaration Form No. 1 & 2 and received Form No. 3 dated 19/04/2021.

3. In view of the aforesaid facts and after considering the submissions of the assessee, we dismiss the appeal of assessee as withdrawn subject to a caveat that in case the dispute relating to tax arrears for the captioned assessment year is not ultimately resolved in terms of the aforesaid Act, the assessee shall be at liberty to approach the Tribunal for reinstatement of the appeal and the Tribunal shall consider the same. The appeal of the assessee is dismissed as withdrawn.

4. In the result, appeal of the assessee is dismissed.

Order pronounced in the Open Court on this 17th Day of August, 2021 in presence of both the parties.

Sd/-

**(B. R. R. KUMAR)
ACCOUNTANT MEMBER**

Sd/-

**(SUCHITRA KAMBLE)
JUDICIAL MEMBER**

Dated: 17/08/2021
*R. Naheed **

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

ASSISTANT REGISTRAR
ITAT NEW DELHI

